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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO.2533/1997

This the 23rd day of October, 1997.

HON'BLE DR. JOSE P. VERGHESE, VICE CHAIRMAN (J)

HON'BLE SHRI N. SAHU, MEMBER (A)

Ravinder Kumar
S/O Late H. S. Tyagi,
B-2/3, P.S. Defence Colony
Headquarters, New Delhi.
Presently working as Inspector,
8th Battalion, Delhi Armed Police. ... Petitioner

(By Shri S. K. Gupta, Advocate)

-Versus-

1. Govt. of N.C.T. through
Commissioner Delhi Police,
Police Headquarters,
I.P. Estate, New Delhi.
2. Deputy Commissioner of Police-I,
Police Headquarters,
I.P. Estate,
New Delhi.
3. Secretary,
Ministry of Home Affairs,
North Block, New Delhi.
4. Shri Lakhmi Chand,
D-625, C/O Commissioner of Police,
Police Headquarters,
I.P. Estate, New Delhi. ... Respondents

(By Shri R. P. Aggarwal, Advocate)

O R D E R (ORAL)

Dr. Jose P. Verghese, VC(J) -

By an order dated 6.6.1996, the petitioner was selected and sponsored for foreign assignment to Bosnia and his name was at sl. No.3 in a list of 11 candidates. Subsequently, it is alleged that most of the persons detailed for Bosnia could not proceed but they are now being sent to Angola on an assignment in the U.N. Mission. The relief sought by the petitioner is that

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- 2 -

since the remaining members of the same batch are leaving on 28.10.1997, let the petitioner be also given an interim order so that he could proceed along with his colleagues. After notice, respondents appeared and stated that the name of the petitioner is being sponsored for a batch leaving on 10.11.1997. In view of this statement, the O.A. is disposed of. No costs.

N. Sahu

(N. Sahu)
Member (A)

(Dr. Jose P. Verghese)
Vice-Chairman (J)

/as/